

[Print](#)**Defective Case Register from 2025-12-24 to 2025-12-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/40036/2025	SHASHANKA SEKHAR PANDA	2025-12-24	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Page no. 30 not properly legible.ii) Page 32 and 33 not properly scanning
2	D-BLAPL/40027/2025	PABITRA KUMAR DUTTA	2025-12-24	1.Detail address of Opp. Party not mentioned in cause title. 2.Paragraphs incorrectly mentioned in the petition as well as declaration of the affidavit
3	D-BLAPL/40029/2025	RAMDAS ACHARY	2025-12-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No. 11 partly not legible
4	D-CRLREV/39943/2025	ANIRUDHA DAS	2025-12-24	1. Vernacular certificate not furnished .2 page no 46 and 47 notlegible
5	D-WP(C)/52205/2025	SURJYA NARAYAN SAHU	2025-12-24	Page no.11 not fullfledged
6	D-CONTC/53866/2025	ADV.	2025-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
7	D-WP(C)/53938/2025	SIDHESWAR MALLIK	2025-12-24	True copy of the show cause notice dated 15.12.2025 mentioned in the Index (Anx-9) not tally with para-10 body of the petition and under annex-9
8	D-CONTC/50338/2025	ADV	2025-12-24	8-CAUSE TITLE NOT IN ORDER. i) Address of the opp.party no. 3 in contc .petition not tally with W. A. no.549/ 2025 .ii) For further S.R
9	D-WP(C)/53996/2025	ARIJEET MISHRA	2025-12-24	Date of copy of representation vide annex-3 not tally with Index
10	D-WP(C)/52084/2025	ALOK KUMAR MOHAPATRA	2025-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Sl. no. 4 not correct.
11	D-WP(C)/52842/2025	SADASIVA PATRA (1)	2025-12-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 111 not found.

12	D-WP(C)/52000/2025	SANJAY KUMAR PATRA	2025-12-24	Vehicle No. OD-21N-420 mentioned in the cause title appears to be wrong
13	D-WP(C)/52038/2025	SANJAY KUMAR PATRA	2025-12-24	Put up for S.R. after properly page marked in Index.
14	D-WP(C)/52198/2025	SWAPNA KUMAR OJHA	2025-12-24	.Petition not correctly addressed to Honorable Court
15	D-WP(C)/54173/2025	SAMEER KUMAR DAS	2025-12-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address not mentioned
16	D-WP(C)/53425/2025	SANJAY KUMAR PATRA	2025-12-24	Between page nos. 21 and 22 one page not paginated.
17	D-ABLAPL/39776/2025	PANCHANAN PANIGRAHI	2025-12-24	1. Ann.1 not correctly page marked. 2. Occupation of Deponent not mentioned in Affidavit. 3. Name of Pet. in CT and V.nama not tally with signature.
18	D-WP(C)/51950/2025	SWAPNA KUMAR OJHA	2025-12-24	.Petition not correctly addressed to Honorable Court
19	D-WP(C)/51752/2025	JAGAJIBAN PRADHAN	2025-12-24	Page no.87 and 88 not neat and legible.
20	D-ABLAPL/39782/2025	BIJAYA KUMAR RAGADA	2025-12-24	1. Ann.2 page 17 not marked
21	D-CRLA/39352/2025	RAMANIKANTA PATTANAIK	2025-12-24	1. sl.4 of affidavit in I.As not proper and court fees Rs.12/- to be paid for I.As.2 page no.11 not found in annex.1.
22	D-WP(C)/52199/2025	SWAPNA KUMAR OJHA	2025-12-24	.Petition not correctly addressed to Honorable Court
23	D-CRLA/39174/2025	PUSPAMITRA MOHAPATRA	2025-12-24	1. Period of Delay 01 day delay.I.A. not filed.
24	D-CRLA/39263/2025	BIJAYA KUMAR RAGADA	2025-12-24	1. sl.4 of both affidavit of I.A. not proper.
25	D-CRLA/39171/2025	PUSPAMITRA MOHAPATRA	2025-12-24	1. page nos. 136 to 139 partially legible.
26	D-BLAPL/40044/2025	ABHISIDDHANTA SAHOO	2025-12-24	i) H. B.A.M.W.S 0f RS. 50/- not paid.
27	D-WP(C)/52201/2025	SWAPNA KUMAR OJHA	2025-12-24	.Petition not correctly addressed to Honorable Court
28	D-BLAPL/40046/2025	SATYAPADA SHARMA	2025-12-24	i) paragraph no. not mentioned in Affidavit
29	D-BLAPL/40045/2025	PRADEEP KUMAR DAS	2025-12-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) A.C.W.F. of Rs. 2/- not paid.ii) C. Copy of Rejection order filed but not book marked And properly page marked.iii) For further S.R.
30	D-WP(C)/51979/2025	RABI NARAYAN MISHRA	2025-12-24	Date of copy of letter vide annex-3 not tally with Index.Page 17 24 and 134 not neat
31	D-ABLAPL/39896/2025	SOUBHAGYA KUMAR DASH	2025-12-24	1. Subject code wrongly mentioned in Index.
32	D-ABLAPL/39486/2025	SUBHALATA PRIYADARSINI	2025-12-24	1. ABLAPL No. mentioned in reference certificate not tally with FIR details.

33	D-ABLAPL/36741/2025	AMLAN SHAKTI PAUL	2025-12-24	1. Ann.1 page 12 not filed in legible copy. 2. OHCBA Welfare Fund Rs.50 not paid
34	D-WP(C)/54056/2025	NAMITA PATTANAİK	2025-12-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-WP(C)/53640/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 45 48 and 50 partially not neat.
36	D-WP(C)/53632/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 47 and 49 not neat.
37	D-BLAPL/40169/2025	SAROJ KUMAR PADHY	2025-12-24	page no.23 and 24 are not neat and legible
38	D-BLAPL/40172/2025	GOKULANANDA SAHU	2025-12-24	signature of executants not tally with rej. order and C.2. Name of trial court in synopsis and petition not tally with rej. order.
39	D-CRLA/38909/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-24	1.Status of appellant not furnished Father name of appellant mentioned in cause title does not tally with the same in 1st page of trial court judgement
40	D-CRLA/39785/2025	PRABIR KUMAR RAY	2025-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. page no.20 partially legible.2 sl. no. of grounds not alphabetically furnished.3. As per index synopsis (A) not found
41	D-WP(C)/52215/2025	PRASANNA KUMAR MISHRA	2025-12-24	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.c.fee of Rs.6/- to be paid in cause title
42	D-WP(C)/51969/2025	SWAPNA KUMAR OJHA	2025-12-24	Petition not correctly addressed to Honorable Court
43	D-WP(C)/53625/2025	SUBASH CHANDRA PUSPALAKA	2025-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner in the affidavit not tally with cause title and affidavit.Serial no-5 affidavit in the I.A not correctly mentioned
44	D-WP(C)/52321/2025	SUBRAT MISRA	2025-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Page nos.17 18 20 21 24 and 25 not neat and legible.2. Paragraph no. not correctly furnished in declaration
45	D-WP(C)/52208/2025	SURJYA NARAYAN SAHU	2025-12-24	1.Annexures are not properly arranged in the body of the petition.2.Annex-2 mentioned in the body of the petition does not tally with under Annex-2.3.Annexures mentioned in the Index does not tally with body of the petition.

46	D-CMP/53816/2025	ANISH PATTNAYAK	2025-12-24	Pages No-12 and 19 not accompanied with the Petition
47	D-CRLMC/39279/2025	IPSIT AUROBINDO ACHARYA	2025-12-24	14-NOT PROPERLY INDEXED.
48	D-CRLMC/39357/2025	SATYA RANJAN MULIA	2025-12-24	1. Date of posted of the case not correctly furnished in Synopsis
49	D-CRLMC/39265/2025	BISWABHUSAN DAS	2025-12-24	1. PS case number and GR case number not correctly furnished in Synopsis.
50	D-WP(C)/54017/2025	BHABANI SANKAR DAS	2025-12-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-ABLAPL/39837/2025	SAMBEET PATTANAYAK	2025-12-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-BLAPL/39914/2025	AMULYA RATNA PANDA	2025-12-24	i) Put up for further S.R. after filing of C.Copy of Rejection order.
53	D-BLAPL/39987/2025	SOUBHAGYA KUMAR DASH	2025-12-24	D.C.fee Rs.50/- to be paid on v.nama.
54	D-ABLAPL/39746/2025	MANAS KUMAR CHAND	2025-12-24	14-NOT PROPERLY INDEXED. 1. Details of Victim in CT be redacted.
55	D-RVWPET/53657/2025	ADV	2025-12-24	i) Para no not correctly furnished in declaration of RVWPET and I.A. ii) Undertaking for translated copy of Hindi not filed.
56	D-RVWPET/53698/2025	ABHISHEK MOHANTY(C.G.C)	2025-12-24	Undertaking for translated copy of Hindi not filed.
57	D-RVWPET/52941/2025	MAHESWAR MOHANTY	2025-12-24	1. Court Fee Payable Rs-300/-, Rs-12/- paid, Rs-288/- to be paid 2. DAF of Rs 4.75/- to be paid. Put up for SR reg. calculation of limitation after filing of D.C. fee.
58	D-RVWPET/53058/2025	AMIT PRASAD BOSE	2025-12-24	i) CRLMP no. wrongly mention in date chart.ii) Address of the Honble court not furnished. iii) Year of the CRLMP wrongly mention in prayer.iv) Year of the date of disp. of in CRP no. 71/2022 wrongly mention in prayer of I.A. no. 510/2025
59	D-RVWPET/53459/2025	NIROD KUMAR SAHOO	2025-12-24	Put up for SR after filing of c. copy of impugned order.
60	D-ABLAPL/39754/2025	JAYANTA KUMAR MAJHI	2025-12-24	1. Ann.1 not attested
61	D-ABLAPL/39753/2025	AMULYA RATNA PANDA	2025-12-24	1. Complete Ann.1 not filed. 2. OHCBA Welfare Fund Rs.50 not paid.
62	D-BLAPL/40011/2025	RASHMI RANJAN MISHRA	2025-12-24	1.Paragraphs incorrectly mentioned in the petition as well as declaration of the affidavit. 2.Name of the petitioner mentioned in the Application not tally with the signature put in V.nama.
63	D-BLAPL/40002/2025	SOUBHAGYA KUMAR DASH	2025-12-24	1.Paragraphs incorrectly mentioned in the petition as well as declaration of the affidavit. 2.Free copy/certified copy of Rejection order of the present petitioners not filed.

64	D-BLAPL/40006/2025	SANJAY KUMAR BEHERA	2025-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. Year of the Lower Court case wrongly mentioned in cause title and para-1 of the petition. 2. Name of the petitioner mentioned in the Application not tally with the signature put in V.nama.
65	D-BLAPL/40007/2025	BISWA KUMAR MISHRA	2025-12-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the mother of the victim mentioned in para-2 of the petition be deleted. Thereafter put up for S.r.
66	D-ABLAPL/39755/2025	AMULYA RATNA PANDA	2025-12-24	1. Complete Ann.1 not filed. 2. OHCBA Welfare Fund Rs.50 not paid.
67	D-RVWPET/53704/2025	BHABANI SANKAR RAYGURU, SR. PANEL COUNSEL	2025-12-24	Put up for SR reg. calculation of limitation after disposal of I.A. no.519/2025
68	D-WP(C)/53455/2025	DINESH KUMAR PANDA	2025-12-24	1. Annexure number not correctly furnished on page no.11.
69	D-WP(C)/53549/2025	LAXMAN BHOI	2025-12-24	1. HBWAF of Rs 50/- not paid in V.nama
70	D-WP(C)/51256/2025	PRATIK DASH	2025-12-24	Page no. 29 and 50 not neat.
71	D-WP(C)/53769/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 39 to 42 partially not neat
72	D-WP(C)/53961/2025	BIJAYA KUMAR SAHOO	2025-12-24	Name of deponent not correct in Declaration. Page no.88 not neat
73	D-CONTC/53853/2025	ADV.	2025-12-24	14-NOT PROPERLY INDEXED.
74	D-CONTC/53855/2025	ADV.	2025-12-24	1. Father name of the petitioner not correctly furnished in cause title. 2. Not properly Indexed.
75	D-CONTC/52302/2025	ADV.	2025-12-24	THIS CONTC. IS A PREMATURE ONE
76	D-ABLAPL/39853/2025	MANOJ KUMAR AGRAWALLA	2025-12-24	AWBAF Rs 50/- not paid in V.nama
77	D-CRLMC/39313/2025	SOUBHAGYA KUMAR DASH	2025-12-24	1. Authentication fee Rs.1.10/- to be paid
78	D-BLAPL/39967/2025	MANAS KUMAR CHAND	2025-12-24	i) Annexure -1 marked two times in the petition. ii) Page no. 9 and 10 not properly scanned.
79	D-WP(C)/54024/2025	SOUMYA MISHRA	2025-12-24	14-NOT PROPERLY INDEXED. Date not correct in index in annexure-13-A. Page no. 71 not neat
80	D-CRLMC/40160/2025	SUBASH MANSINGH	2025-12-24	1. Synopsis and Date chart not furnished in Index
81	D-CRLREV/39813/2025	BISWAJIT NAYAK	2025-12-24	CRLMC mentioned instead of CRLREV in page - 2 . 2. Good ground certificate not furnished.

82	D-WP(C)/53644/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 47 and 49 partially not neat.
83	D-WP(C)/53720/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 28 38 to 41 not neat
84	D-WP(C)/53109/2025	RABINDRA KUMAR ROURAY	2025-12-24	1. Page Nos. 20 29 61 Are Not Legible
85	D-WP(C)/53108/2025	RABINDRA KUMAR ROURAY	2025-12-24	1. Page Nos. 20 29 61 Are Not Legible
86	D-WP(C)/54027/2025	MANOJ KUMAR MOHANTY	2025-12-24	Page 23 and 24 not legible
87	D-WP(C)/53717/2025	MAHENDRA KUMAR SAHOO	2025-12-24	Page 28 38 to 41 not neat
88	D-WP(C)/53525/2025	M.R.DASMOHAPATRA	2025-12-24	1. Address Of The opp. Party No-2 not Furnished
89	D-CONTC/53165/2025	RABINDRA KUMAR ROURAY	2025-12-24	1. Age of the petitioner not furnished in affidavit
90	D-CONTC/53162/2025	RABINDRA KUMAR ROURAY	2025-12-24	1. Age of the petitioner not furnished in affidavit
91	D-CONTC/50335/2025	SAHASRANSU SOURAV	2025-12-24	8-CAUSE TITLE NOT IN ORDER. i) Address of opp. party no. 3 of CONTC petition not tally with WP(c).ii) For Further S.R
92	D-ABLAPL/39761/2025	JAYANTA KUMAR MAJHI	2025-12-24	1. Ann.1 not attested
93	D-WA/53035/2025	DEBARAJ MOHANTY,A.G.A	2025-12-24	Code not indicated in original petition
94	D-WA/53327/2025	SASWAT DAS,A.G.A	2025-12-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WP(C)/52147/2025	MANASH RANJAN NAYAK	2025-12-24	1. Anex.5 not properly page mark and page mark not reflect in index
96	D-WP(C)/52148/2025	BIKRAM CHANDRA GHADEI	2025-12-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Nomenclature to be changed entire petition.2. Nomenclature not correct in affidavit.3. Notice no. in annex.6 not tally with index.4. As per annex.1, all the ops. not made party in the petition.
97	D-WP(C)/52186/2025	BANSHIDHAR SATAPATHY	2025-12-24	1. Annex. 1 and 2 not furnished in the petition.
98	D-ABLAPL/39821/2025	JUDHISTHIR SAHOO	2025-12-24	page no. 15 partially neat

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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